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Title: Motion regarding extension of time of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015. (Motion adopted)

श्री गणेश सिंह (सतना) : महोदया, निम्नलिखित प्रस्ताव करता हूँ :-

"कि यह सभा भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन में उचित प्रतिकर और पारदर्शिता का अधिकार (दूसरा संशोधन) विधेयक, 2015 संबंधी संयुक्त समिति का प्रतिवेदन प्रस्तुत करने का समय शीतकालीन सत्र, 2016 के अंतिम दिवस तक बढ़ाती है।"

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 upto the last day of the Winter Session, 2016."

The motion was adopted.

...(*Interruptions*)

12.05 hours

OBSERVATION BY THE SPEAKER